

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
.....

Commercial Complex(BDA),
Indiranagar,
Bangalore- 560 038.

Dated: 16-10-87

CONTEMPT OF COURT APPLICATION NO 28 /87 ()
IN APPLICATION NO. 91/87(F)
W.P.No. _____

APPLICANT

Shri Ansley Sourf
To

Vs

RESPONDENTS

The Secy, M/o Defence & 2 Ors

1. Shri Ansley Sourf
C/o Rejan Stores
Vibhuthipuram
Marathalli P.O.
Bangalore - 560 037
2. Shri M.S. Anandaramu
Advocate
128, Cubbonpet Main Road
Bangalore - 560 002
3. The Secretary
Ministry of Defence
South Block
New Delhi - 110 011
4. The Scientific Adviser to Minister
of Defence & Director General
Research & Development
DHQ PO. New Delhi - 110 011
5. The Director
Gas Turbine Research Establishment
R & D Organisation
Suranjandas Road
Post Box No. 7577
Bangalore - 560 075
6. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Buildings
Bangalore -560 001

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/
~~INTERIM ORDER~~ passed by this Tribunal in the above said/Contempt of Court
application
on 12-10-87.

RECEIVED 6 copies 16/10/87.

Diary No. 1346/CR/87

Examined Date: 19.10.87

Encl: as above.

DEPUTY REGISTRAR
(JUDICIAL)

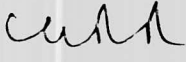
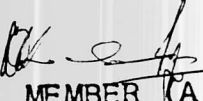


**In the Central Administrative
Tribunal Bangalore Bench,
Bangalore**

Shri Ansley Souri

V/s The Secy, M/o Defence & 2 Ors

Shri M.S. Anandaramu

Order Sheet (contd) Shri M. V. Rao 28/87

Date	Office Notes	Orders of Tribunal
		<p>CHAKRJ/LHARM (4) 12.10.1987</p> <p>Shri M.S. Anandaramu, Advocate for the complainant. Shri Vasudeva Rao, Advocate for the respondent. Shri Anandaramu submits that this application has become infractious because the orders earlier passed by this Tribunal have been complied with. In view of this we do not consider it necessary to pass any further orders.</p> <p>The application is, therefore, dismissed as infractious.</p> <p> MEMBER (J)</p> <p> MEMBER (A)</p> <p>mr. - True Copy -</p> <p></p> <p> DEPUTY REGISTRAR CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>